

SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF BANJARA HOSPITAL PRIVATE LIMITED

1.	NAME OF CORPORATE PERSON	BANJARA HOSPITAL PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	NOVEMBER 18, 1985
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	THE REGISTRAR OF COMPANIES TELANGANA
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTIFICATION NUMBER OF CORPORATE PERSON	CIN U85110TG1985PTC005953
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	FLAT 105, STUDIO SYCAMORE 8-2-465, ROAD 4, BANJARA HILLS HYDERABAD - 500034 TELANGANA, INDIA
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	OCTOBER 23, 2019
7.	NAME, ADDRESS, E-MAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	MR. JAGADEES KUMAR MORRI cajagadeesh@gmail.com, 10-5-7, SRISAI SURYA COMPLEX SEVA SADAN SCHOOL, RAMNAGAR VISAKHAPATNAM - 530011 ANDHRA PRADESH, INDIA MOBILE: 96668-29111 IBBI REGISTRATION NUMBER: IBBI/IPA-001/IP-P00398/2017- 18/10716
8.	LAST DATE FOR SUBMISSION OF CLAIMS	NOVEMBER 21, 2019

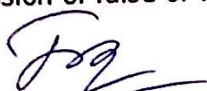
Notice is hereby given that BANJARA HOSPITAL PRIVATE LIMITED has commenced the voluntary liquidation on October 23, 2019.

The stakeholders of BANJARA HOSPITAL PRIVATE LIMITED are hereby called upon to submit a proof of their claims on or before November 21, 2019, to the Liquidator at the address mentioned against Entry No.7.

The financial creditors shall submit their proof of claims by electronic means only. All other creditors may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Sd/-



JAGADEES KUMAR MORRI

Date: 24.10.2019
Place: Hyderabad